

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502
IB-939/ND/2020
New IA 84/ND/2021

IN THE MATTER OF:

Honest Machinery Pvt Ltd

Vs.

VSM Venture Control Systems Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 15.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since Mr. Sanchit Garg is appearing through mobile, therefore, he is not permitted to attend the hearing. List the matter on **11.02.2021**.

-Sdr

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)